

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Petition(s) for Special Leave to Appeal (C) No(s). 28711-28712/2010

(Arising out of impugned final judgment and order dated 12-07-2010 in WP No. 2656/1976 12-07-2010 in WP No. 14892/1991 passed by the High Court Of Judicature At Allahabad)

UDAI NARAIN RAI (NOW MAJOR)

Petitioner(s)

VERSUS

BOARD OF REVENUE U.P. AND ORS. & ORS.

Respondent(s)

Date : 16-04-2024 These petitions were called on for hearing today.

CORAM : HON'BLE MR. JUSTICE C.T. RAVIKUMAR
HON'BLE MR. JUSTICE RAJESH BINDAL

For Petitioner(s) Mr. S. R. Singh, Sr. Adv.
Ms. Ashmita Bisarya, Adv.
Mr. Nirmal Kumar Ambastha, AOR

For Respondent(s) Mr. Somesh Chandra Jha, AOR
Ms. Pyoli, Adv.
Mr. Shreay Saini, Adv.
Mr. Ejaz M.quteshi, Adv.
Mr. Aakash Kishore, Adv.
Mr. Animesh Rajoriya, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

Hearing is expedited.

(JATINDER KAUR)
P.S. to REGISTRAR

(POOJA SHARMA)
COURT MASTER (NSH)